

Office of the District Judge, Jalaun at Orai
(Admin Section)

Administrative Order No. 45

Dated: March 25, 2020

ORDER

In order to prevent the spread of pandemic of Corona Virus (COVID-19), State Government has declared lockdown in all districts of Uttar Pradesh including District Jalaun.


In compliance of the direction given by Hon'ble High Court, Allahabad, Vide letter no. PS(RG) /34/2020: Allahabad dated March 24, 2020, a helpline / team of the following officers/officials with their name, designation and mobile numbers is hereby constituted.

The team will coordinate with the State Government authorities and in case of any exigency/necessity, ensure availability of day-to-day essential commodities and medical necessities for all Officers/Officials/Staff (from Class-I to Class-IV) on a 24X7 basis. This information be widely circulated and be uploaded on the website of District Court, Jalaun under intimation to the Hon'ble Court.

Sl.No	Name of the Officer/Official	Designation	Mobile No.
1.	Sri Amit Pal Singh	A.D.J.-1/O/c Admin, Jalaun	9415593443
2.	Sri Prakash Tiwari	Spl. Judge (DAA), Jalaun	9628009474
3.	Sri Anil Kumar Yadav	Spl. Judge E.C. Act, Jalaun	8004912441
4.	Sri Gulam Mustafa	A.D.J.(Rape along with POCSO)	9415100751
5.	Sri Prashant Kumar-I	A.D.J/F.T.C, Jalaun	9696639738
6.	Sri Vivek Kumar Singh-I	Civil Judge (Senior Division)/Secretary, D.L.S.A Jalaun	7985627892
7.	Sri Abhay	Court Manager	9473672036
8.	Sri Arvind Kumar Niranjana	Central Nazir, Judgeship Orai	7607344220
9.	Mohd.Niyazuddin	Court Clerk, CJM Court Orai	7860862271
10.	Sri Ashwini Kumar Mishra	Clerk, DLSA, Judgeship Orai	9120997348

Class-IV employees Sri Brijesh Kumar Srivastava (9453523794) and Sri Kuldeep Kumar (9956207345) would be available to assist the team.

Inform all the Officers and Officials including staff through mobile/telephone/whatsapp. A copy of this order be also sent to the Presiding Officer Motor Accident Claims Tribunal, Jalaun, District Magistrate, Jalaun, Superintendent of Police, Jalaun, Chief Medical Officer, Jalaun, Chief Medical Superintendent, District Hospital, Jalaun and District Supply Officer, Jalaun, System Officer, Jalaun at Orai, and District Information Officer, Jalaun at Orai for information and necessary action.


Ashok Kumar Singh
District Judge, 25.3.20
Jalaun at Orai
District Judge

From :

Registrar General
High Court of Judicature at
Allahabad



To :

The District Judge

Allahabad / Lucknow / Agra / Gautam Buddha Nagar / Ghaziabad / Varanasi / Kanpur Nagar / Aligarh / Moradabad / Lakhimpur Kheri / Bareilly / Azamgarh / Meerut / Gorakhpur / Saharanpur / Ambedkar Nagar at Akbarpur / Amethi / Amroha / Auraiya / Baghpat / Bahraich / Ballia / Balrampur / Banda / Barabanki / Basti / Bhadohi at Gyanpur / Bijnor / Budaun / Bulandshahar / Chandauli / Chitrakoot / Deoria / Etah / Etawah / Faizabad / Farukhabad / Fatehpur / Firozabad / Ghazipur / Gonda / Hamirpur / Hapur / Hardoi / Hathras / Jalaun at Orai / Jaunpur / Jhansi / Kannauj / Kasganj / Kaushambi / Kushi Nagar at Padrauna / Lalitpur / Maharaigani / Mahoba / Mainpuri / Mathura / Mau / Mirzapur / Muzaffarnagar / Pilibhit / Pratapgarh / Raebareilly / Ramabai Nagar (Kanpur Dehat) / Rampur / Sambhal at Chandausi / Sant Kabir Nagar / Shahjahanpur / Shamli / Shravasti / Siddharth Nagar / Sitapur / Sonbhadra / Sultanpur / Unnao

No PS (RG) / 34 / 2020 : Allahabad

Dated: March 24, 2020

Sub: Regarding constitution of helpline / team.

Sir/Madam,

In order to prevent the spread of pandemic of Coronavirus (COVID-19), the Government of Uttar Pradesh has declared lockdown in all districts of Uttar Pradesh.

In view of the above, I have been directed to request your good selves to constitute teams of officers / officials, in your respective district, who shall co-ordinate with the State Government authorities and in case of any exigency / necessity, ensure availability of day-to-day essential commodities and medical necessities for all Officers / Officials / Staff (from Class I to Class IV) on a 24x7 basis, in your district. Such information may be widely circulated and be uploaded on the websites of your District Court under intimation to this Hon'ble Court.

You are, further requested to bring the above in the notice of all the Presiding Officers of Commercial Courts, Motor Accident Claims Tribunals and Land Acquisition Rehabilitation and Resettlement Authorities also, as the case may be of your district, for their information.

With regards,

Yours sincerely

(Signature)
24.3.2020
Registrar General

Sees circulate amongst the judicial officers and Presiding Officer of MACT, Jalaun at orai. A team of officers and officials be constituted.

(Signature)

25.03.2020
District Judge
Jalaun at Orai